

15.31 hrs.

**ARMED FORCES (SPECIAL POWERS) REPEAL BILL\***

**SHRI CHITTA BASU (Barasat):** Sir, I beg to move for leave to introduce a Bill to repeal the Armed Forces (Special Powers) Act, 1958.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to repeal the Armed Forces (Special Powers) Act, 1958."

*The motion was adopted.*

**SHRI CHITTA BASU:** Sir, I introduce the Bill.

**CONSTITUTION (AMENDMENT) BILL\***

(AMENDMENT OF ARTICLE 31C, ETC.)

**SHRI CHITTA BASU (Barasat):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**SHRI CHITTA VASU:** Sir, I introduce the Bill.

15.32 hrs.

**CONSTITUTION (AMENDMENT) BILL\***

(AMENDMENT OF ARTICLES 101 AND 100)

**SHRI K. LAKKAPPA (Tumkur):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**SHRI K. LAKKAPPA:** Sir, I introduce the Bill.

**MR. DEPUTY-SPEAKER:** Shri Jethamalani. He is not here.

15.33 hrs.

**CONSTITUTION (AMENDMENT) BILL—Contd.**

(OMISSION OF ARTICLE 310, ETC.)

**MR. DEPUTY-SPEAKER:** The House will now take up further consideration of the Constitution (Amendment) Bill, moved by Shri Bhagat Ram.

Shri O. P. Tyagi was on his legs. He will continue his speech.

श्री श्रीमत् प्रकाश स्वामी (बहराइच) : श्री भगत राम ने जो विधेयक रखा है उसका मैं विरोध करने के लिए खड़ा हुआ हूँ। इसके सपर्यन्त में बसंतियों ने जो दलीलें दी हैं उन में से प्रमुख एक यह थी कि यह एक्ट संसदों ने अपने हित के दृष्टिकोण से, अपनी इच्छानुसार अपने व्यक्तियों को नियुक्त करने और उनको हटाने के उद्देश्य से बनाया था। उनका कहना है कि राजावादी के बाद इस प्रकार का प्रावधान समाप्त हो जाना चाहिए था। संसदों ने चाहे जिस दृष्टिकोण से इस प्रकार का एक्ट बनाया हो लेकिन हमारे संविधान निर्माताओं के सामने जब ऐसी बात आई तो उन्होंने ही उनको ज्यों का त्यों रख लिया और बहुत ही बारीक चिंतित कोस्टीट्यूशन और अमरीकन कोस्टीट्यूशन से भी श्री और ने ली जो हमारे लिए हितकर थी। संसदों ने कोई एक्ट बनाया इसलिए वह बुरा वाइसे में सहमत नहीं हूँ। मैं मानता हूँ कि संसदों का और हमारा दृष्टि-